

Annexure-1

Name of Corporate Debtor: Deogiri Infrastructure Pvt Ltd

Date of Commence Date of Commencement of Liquidation: 05-10-2023

List of stakeholders as on: 30-05-2024

List of Secured financial creditors

(Amount in Rs)

S. No	Name of the creditor	Details of Claim received		Details of Claim admitted							Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Whether security interest relinquished (Yes/No)	Details of Security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	30-Oct-23	53,68,90,485	52,98,28,118	Secured Financial Claim	52,98,28,118	Yes	Pari Pasu charge on the Current Assets	0	62.45	0	0	70,62,367	0	None
2	Bank of Baroda	04-Nov-23	15,20,35,272	15,20,35,272	Secured Financial Claim	15,20,35,272	No	Pari Pasu charge on the Current Assets	0	17.92	0	0	0	0	None
3	Indian Bank	04-Nov-23	13,99,79,403	13,99,79,403	Secured Financial Claim	13,99,79,403	Yes	Pari Pasu charge on the Current Assets	0	16.50	0	0	0	0	None
	Total		82,89,05,161	82,18,42,794		82,18,42,794		-		96.87	0	0	70,62,367	0	